

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 68/TT/2021

- Subject** : Petition for determination of tariff from COD to 31.3.2019 for one asset under “North eastern Region Strengthening Scheme-IV (NERSS-IV)” in the North-Eastern Region.
- Date of Hearing** : 24.9.2021
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Assam Electricity Grid Corporation Ltd. and 6 others
- Parties Present** : Shri S.S Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

